

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 430/97

Thursday, this the 7th day of October, 1999.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

HON'BLE MR JL NEGI, ADMINISTRATIVE MEMBER

O.S. Pushkaran,
S/o. Supran,
Grade-I Driver,
Mail Motor Service,
Ernakulam, residing at:
Onaparambil House,
Puthuvippu, Ochanthuruthu P.O.

...Applicant

By Advocate Mr. Paul Varghese

Vs.

1. Manager,
Mail Motor Service,
Ernakulam, Cochin-16.
2. Post Master General,
Central Region, Cochin-16,
3. Chief Post Master General,
Kerala Postal Circle,
Trivandrum.
4. Director General,
Department of Posts,
New Delhi.
5. Union of India represented by its
Secretary to Government,
Ministry of Communications,
New Delhi.

...Respondents

By Advocate Mr. George Joseph, ACGSC

The application having been heard on 7.10.99, the
Tribunal on the same day delivered the following:

ORDER

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

The learned counsel for the applicant sought leave to
withdraw this O.A. without prejudice. Leave is granted.

2. O.A. is dismissed as withdrawn without prejudice.

Dated this the 7th day of October, 1999.

J.L. NEGI
ADMINISTRATIVE MEMBER
nv/71099

A.M. SIVADAS
JUDICIAL MEMBER